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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 54 /2004-09
NEW DELHI: the 19th September, 2005

In exercise of the powers conferred under paragraph 2.4 of the Foreign Trade Policy 2004-2009 and Paragraph 1.1 of Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following additions and amendments etc. in the book titled “Schedule of DEPB rates”:-

PRODUCT GROUP : Engineering PRODUCT CODE : 61

1. The following new entry is inserted:-

Sr. No.	Description	DEPB rate	Value Cap
604	Hermetically Sealed Compressor Pump Kit Assembly	4%	Rs. 680/- per assembly

2. The description of export product mentioned against Sl. No. 194 is amended to read as “**Sanitary and Bathroom Fittings including parts/ components thereof made of Brass (Nickel/Chrome Plated)**”.
3. The description of export product mentioned against Sl. No. 497 is amended to read as “**Thinwalled Engine Bearings, Bushings and Thrust Washers in Steel Backed Copper Based High Tin Alloy F-780/SP/H24/GS25/KS25/G41/SAE-49**”

PRODUCT GROUP : Chemical PRODUCT CODE : 62

The following new entries are inserted:-

Sl. Nos.	Sr.No.	Description	DEPB rate	Value Cap
1.	1022	Trichloro Carbanilide	4%	-
2.	1023	Cheque Security Papers MICR / Non MICR	2%	-
3.	1024	Potassium Chlorate	3%	-

PRODUCT GROUP : Textiles PRODUCT CODE : 89

The description of export product mentioned against Sr. No. 83 is amended to read as “**Viscose Polyamide Blended/Twisted Yarn**”.

This issues in Public interest.

Sd/-
(K.T. CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE

(S.B.S. REDDY)
JOINT DIRECTOR GENERAL OF FOREIGN TRADE

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